

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :15/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	375/2019	Ashlesh Gunavantibhai Shah Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	377/2019	Paresh Ramjibhai Chauhan Vs. SEBI	Rushin Kapadia, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	378/2019	Vipul Virendrabhai Patel Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	415/2019	Jayshriben Maniyar Vs. SEBI	Rinku Valanju, Adv i/b R. V. Legal, Advocates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	47/2020	Piyush Batukbhai Dave Vs. SEBI	Rinku Valanju, Adv i/b R.V. Legal Chirag Bhavsar,Adv. i/b MDP and Partners

**501-ADM-COURTCODE-LISTINGAPPLICATION-AT-11.05 A.M.**

2	Misc. Application	911/2021	EMERALD LIMITED-Delay Vs. BSE LIMITED	LEISURES R V Legal
(Main Matter Number :SEBI Appeal/0000571/2021)				
	Misc. Application	912/2021	EMERALD LIMITED-Exemption Vs. BSE LIMITED	LEISURES R V Legal
(Main Matter Number :SEBI Appeal/0000571/2021)				

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	SEBI Appeal	571/2021	EMERALD LIMITED Vs. BSE LIMITED	R V Legal
Sub Matter :		Misc. Application/0000911/2021		
Sub Matter :		Misc. Application/0000912/2021		
<b><u>69- ANDDISPOSAL-COURTCODE-BUYORDERLTP-AT11.10A.M.</u></b>				
3	SEBI Appeal	228/2019	Pat Financial Consultants Pvt. Ltd. and Others Vs. SEBI	Neville Lashkari,Adv. i/b M and M Legal Ventures  Vivek Shah,Adv. i/b ELP
Sub Matter :		Misc. Application/0000780/2021		
A/W	SEBI Appeal	229/2019	Gandhiv Investment Pvt. Ltd. Vs. SEBI	Neville Lashkari,Adv. i/b M and M Legal Ventures Vivek Shah,Adv. i/b ELP
	Misc. Application	780/2021	Pat Financial Consultants Pvt. Ltd. and Anr. Vs. SEBI	MandM Legal Ventures  ELP
(Main Matter Number :SEBI Appeal/0000228/2019)				
<b><u>99-ADMDISPOSAL-COURTCODE-ACQUISITIONSHARES-11.20AM</u></b>				
4	SEBI Appeal	249/2020	Varun Haresh Jasnani Vs. SEBI	Alliance Law  The Law Point
Sub Matter :		Misc. Application/0000865/2021		
A/W	SEBI Appeal	249/2021	Varun Haresh Jasnani Vs. SEBI	Alliance Law  ELP
A/W	SEBI Appeal	251/2020	Poonam Haresh Jashnani Vs. SEBI	Alliance Law  THE LAW POINT
A/W	SEBI Appeal	252/2020	Haresh P. Jashnani Vs. SEBI	Alliance Law  The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	255/2020	Haresh P. Jashnani and Ors. Vs. SEBI	Alliance Law  The Law Point
	Misc. Application	865/2021	Varun Haresh Jashnani Vs. SEBI	Alliance Law  The Law Point
(Main Matter Number :SEBI Appeal/0000249/2020)				
<b><u>377-DISPOSAL-COURTCODE-DISPROPORTIONALITY-11.30AM</u></b>				
5	SEBI Appeal	318/2020	R. K. Stockholding Vs. National Stock Exchange of India Ltd.	Prakash Shah and Associates MKA and Co.
<b><u>365DISPOSAL-COURTCODE-RECONSIDEREDCOMPLAINT-11.40A</u></b>				
6	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
<b><u>353-ADMDISPOSAL-COURTCODE-COMPLAINT-AT11.45A.M</u></b>				
7	SEBI Appeal	13/2021	MR. PAWAN KUMAR SARAF Vs. SEBI AND ORS.	JURIS LINK Advocates  Nariman Point
Sub Matter :		Misc. Application/0000948/2021		
	Misc. Application	948/2021	Rajesh Toshniwal - INTERVENER Vs. Pawan Kumar Saraf VS SEBI	Appellant in Person
(Main Matter Number :SEBI Appeal/0000013/2021)				
<b><u>337-ADMISSION-COURTCODE-AMENDEDSN-AT 11.50A.M.</u></b>				
8	SEBI Appeal	312/2021	Chanda Kochhar Vs. SEBI	RASHMIKANT AND PARTNERS ELP
Sub Matter(Disposed) :		Misc. Application/0000570/2021		